

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1092
ANSWERED ON 13/12/2022

INCREASE IN NUMBER OF DAYS UNDER MGNREGS

1092. SHRI GIRISH CHANDRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) utilisation of person days quota since the pandemic which began in March, 2020, State-wise;
- (b) whether the Government has considered increasing the maximum number of days of MGNREGS work for this fiscal year;
- (c) if so, the details thereof;
- (d) whether there are arrears in the payment of wages to the MGNREGS workers; and
- (e) if so, the details thereof, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme.

State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi NREGS in the month of March, 2020, financial years, 2020-21, 2021-22 and current financial year 2022-23 (as on 07.12.2022) is given at **Annexure**.

(b)&(c): Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) is to provide at least 100 days of guaranteed wage employment in every financial year to every household in rural areas of the country whose adult members volunteers to do unskilled manual work. In addition to this, there is a provision for up to additional 50 days of wage employment in a financial year in drought/natural calamity affected notified rural areas.

As per Section 3 (4) of the Act, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds.

(d)&(e): No, Sir. The funds are released under Mahatma Gandhi NREGS based on the provision of the Act and guidelines. As per guidelines, the first installment of the first tranche is released in the first half of April after adjusting unspent balance available with the States and considering the pending liabilities, if any.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 1092 dated 13.12.2022.

State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi NREGS in the month of March, 2020, financial year, 2020-21, 2021-22 and current financial year 2022-23 (as on 07.12.2022).					
Sl. No.	State/UT	Persondays generated (in lakh)			
		March, 2020	2020-21	2021-22	2022-23
1	ANDHRA PRADESH	155.11	2593.24	2417.19	1832.97
2	ARUNACHAL PRADESH	5.53	128.14	158.73	69.59
3	ASSAM	58.41	911.53	916.61	572.62
4	BIHAR	103.76	2276.27	1811.79	1832.39
5	CHHATTISGARH	118.61	1840.90	1692.36	454.22
6	GOA	0.03	1.10	0.95	0.55
7	GUJARAT	17.00	482.29	568.02	348.12
8	HARYANA	5.28	179.62	146.40	66.59
9	HIMACHAL PRADESH	17.60	336.19	370.94	217.05
10	JAMMU AND KASHMIR	60.26	407.01	406.33	122.30
11	JHARKHAND	29.98	1176.08	1132.47	547.68
12	KARNATAKA	62.17	1480.32	1634.93	958.95
13	KERALA	67.65	1023.00	1059.66	587.83
14	LADAKH	1.08	21.30	19.27	11.85
15	MADHYA PRADESH	90.49	3420.21	3000.13	1708.28
16	MAHARASHTRA	40.68	679.36	825.42	580.75
17	MANIPUR	52.00	330.52	305.59	27.91
18	MEGHALAYA	36.37	383.70	393.63	128.73
19	MIZORAM	7.24	198.66	200.77	140.33
20	NAGALAND	12.76	180.12	192.58	174.03
21	ODISHA	120.04	2080.75	1977.94	1325.21
22	PUNJAB	13.22	376.75	331.52	226.52
23	RAJASTHAN	133.30	4605.35	4242.97	2117.90
24	SIKKIM	1.89	37.34	34.34	21.24
25	TAMIL NADU	160.41	3339.46	3457.26	1923.43
26	TELANGANA	12.95	1579.53	1457.94	1040.05
27	TRIPURA	23.56	437.22	426.18	239.19
28	UTTAR PRADESH	95.89	3945.41	3257.96	2421.21
29	UTTARAKHAND	23.21	303.61	243.18	137.54
30	WEST BENGAL	301.29	4140.17	3642.28	370.79
31	ANDAMAN AND NICOBAR	0.09	2.61	1.14	0.67
33	LAKSHADWEEP	0.00	0.02	0.01	0.02
34	PUDUCHERRY	0.65	10.57	6.15	5.76
32	DN HAVELI AND DD	0.00	0.00	0.00	0.00
	Total	1,828.54	38,908.33	36,332.63	20,212.24

(As per NREGASoft)
